

Updating of statistics on BPL people

416. SHRIMATI SASIKALA PUSHPA : Will the Minister of PLANNING be pleased to state:

- (a) whether Government proposes to take steps to update the statistics regarding the number of Indians living below poverty line, if so, the details thereof;
- (b) whether National Institution for Transforming India (NITI) Aayog has been given any specific mandate to undertake a national survey to determine the number of people living below poverty line; and
- (c) whether new criteria for determining BPL has been approved by Government, if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH) : (a) The erstwhile Planning Commission used the Large Sample Surveys on Household Consumer Expenditure carried out by the National Sample Survey Office (NSSO) of the Ministry of Statistics and Programme Implementation for updating statistics on the number of persons living below the poverty line. These surveys are normally conducted on quinquennial basis. The latest data of Large Sample Survey on Household Consumer Expenditure has been collected by NSSO in its 68th round conducted in 2011-12. The erstwhile planning Commission had used this data and computed number of persons living below the poverty line for the year 2011-12.

(b) As per the Cabinet Secretariat Resolution No.511/2/1/2015-Cab. dated 01.01.2015 NITI Aayog has not been given a specific mandate to undertake a national survey to determine the number of people living below the poverty line.

(c) In view of (b) above, does not arise.

Financial assistance for successful UID enrolment

417. SHRI MANSUKH L. MANDAVIYA : Will the Minister of PLANNING be pleased to state:

- (a) whether Government of India was providing financial assistance to Registrars @ ₹50/- per successful UID enrolment till August, 2012;
- (b) whether Government of India has reduced financial assistance to Registrars @ ₹ 40/- w.e.f. April 2012, if so, the reasons therefor;
- (c) whether Government of India has received representation from the State Government of Gujarat to restore the rate of ₹ 50/- per successful UID enrolment; and